

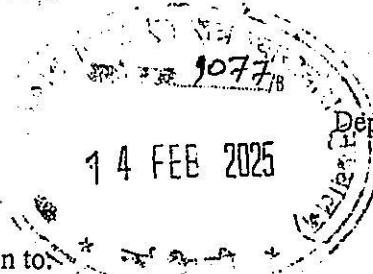
GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI  
HOME DEPARTMENT/DOP BRANCH  
5<sup>TH</sup> LEVEL, C-WING, DELHI SECRETARIAT  
I.P. ESTATE, NEW DELHI-110002

F.No.11/18/H-DOP/2022/75-96 -

Dated: 10/02/2025

ORDER

Hon'ble Lieutenant Governor of Delhi is pleased to assign look after charge of Director (Prosecution) to Ms. Neeta Gupta, Chief Prosecutor with immediate effect or till such time, the regular arrangement is made, whichever is earlier. She is also authorized under sub rule (3) of Rule 13 of the Delegation of Financial Power rules 1978 to exercise the power of H.O.D. The officer shall not be entitled for any extra remuneration, pay & commensurate allowances for the post.



*Yash Pal*  
10/2/25  
(Yash Pal)  
Deputy Secretary (Home-DOP)

F.No.11/18/H-DOP/2022/75-96

Dated: 10/02/2025

Copy for information and necessary action to:

1. The Registrar General, Delhi High Court, New Delhi.
2. The Pr. Secretary to the Hon'ble Lt. Governor, Raj Niwas, Delhi.
3. The Pr. Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. The District & Session Judge (Head Quarter), Tis Hazari Court, Delhi.
5. The District & Session Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Session Judge, Patiala House Court, New Delhi.
7. The District & Session Judge, South-West, Dwarka Court Complex, New Delhi.
8. The District & Session Judge, North-West, Rohini Court Complex, New Delhi.
9. The District & Session Judge, South, Saket Court Complex, New Delhi.
10. The District & Session Judge, North-East, Karkardooma Court Complex, New Delhi.
11. The District & Session Judge, Shahdara, Karkardooma Court Complex, New Delhi.
12. The District & Session Judge, North, Rohini Court Complex, New Delhi.
13. The District & Session Judge, South-East, Saket Court Complex, New Delhi.
14. The District & Session Judge, West, Tis-Hazari Court Complex, Delhi.
15. The Commissioner of Police, Delhi Police Headquarter, IP Estate, New Delhi.
16. The Director (Vigilance), Directorate of Vigilance, GNCTD, Delhi Secretariat, New Delhi
17. The Director, Directorate of Prosecution, GNCTD, Tis Hazari Court, New Delhi.
18. The P.P.S to Principal Secretary (Home), GNCTD, Delhi Secretariat, Delhi.
19. Head of Office, Directorate of Prosecution, Tis Hazari Court Complex, Delhi.
20. The DDO, Directorate of Prosecution, Tis Hazari Court Complex, Delhi.
21. The Pay & Accounts Officer, PAO-VI, through DDO, Directorate of Prosecution, Tis Hazari Court, New Delhi.
22. Personal File/Guard File.

*OIC (Judicial)*  
*OIC (Admin)*  
*P.D.S. (H.O.)*  
14/2/25

*Yash Pal*  
10/2/25  
(Yash Pal)  
Deputy Secretary (Home-DOP)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 8784-8914 /Genl./Misc./Circulation/2025

Dated, Delhi the 17 FEB 2025

Forwarded a copy of the order bearing No. F.No. 11/18/H-DOP/2022/75-96 dated 10/02/2025 and this office diary bearing No. 1077/B dated 14/02/2025, received from Sh. Yash Pal, Deputy Secretary(Home-DOP), Govt. of National Capital Territory of Delhi Home Department/DOP Branch, 5<sup>th</sup> Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi-110002, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.



**(ANUJ AGARWAL)**

Officer in-Charge, General Branch, (C),  
Additional Session Judge(Spl.FTC)-02,  
Tis Hazari Courts Delhi.

Encl. As above